

## LOK SABHA DEBATES

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### LOK SABHA

Monday, August 10, 1959/Śravana 19,  
1981 (Saka)

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

### ORAL ANSWERS TO QUESTIONS

Report of the Central Pay Commission

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- \*241. { Shri Ram Krishan Gupta:  
Shri Vajpayee:  
Shri U L. Patil:  
Shri D C Sharma:  
Shri Narayanankutty Menon:  
Shri Punnoose:  
Shri S M. Banerjee:  
Shri Jagdish Awasthi:  
Shri Sarju Pandey:  
Shrimati Ila Palchoudhuri:  
Shri Bibhuti Mishra:  
Shri Pahadia:  
Shri Hem Raj:  
Shri Supakar:  
Shri N. R. Munibamy:  
Shri Assar:  
Shri Subbiah Ambalam:  
Shri Aurobindo Ghosal:  
Shri Sanganna:  
Shri Tangamani:  
Shri T B. Vittal Rao:  
Shri L. Achaw Singh:  
Shri Anthony Pillai:  
Shri Keshava:  
Shri Madhusudan Rao:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 311 on the 17th February, 1959 and state:

(a) whether Government have received the report of the Central Pay Commission,

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(b) if so, what are the broad recommendations of the Commission; and

(c) the decisions, if any, taken by Government thereon?

The Deputy Minister of Finance (Shrimati Tarkeshwari Shaha): (a) No, Sir

(b) and (c) Do not arise

Shri Ram Krishan Gupta: In reply to a previous question the hon. Minister stated that the report will be received by June 1959. If so, what are the reasons for so much delay?

Shrimati Tarkeshwari Shaha: The report was expected some time in June but the Commission asked for a further extension of time. And, now, the report is expected by the end of this month.

Shri Keshava: May we know when we can expect to have it? Could we have it before the conclusion of this Session?

The Minister of Finance (Shri Morarji Desai): It will be positively before Government by the end of this month.

Shri Nath Pai: The Pay Commission was appointed exactly two years ago. In view of the fact that there has been this unusual delay—which Shri Morarji, of course, denies—may we know whether Government will be making up its mind with regard to the recommendations as soon as possible?

Shri Morarji Desai: I can easily say 'as soon as possible'.

Shri Vajpayee: A Bombay weekly has published certain alleged recommendations of the Pay Commission. May I know whether there has been

any leakage from the office of the Commission; and, if so, whether any action has been taken?

**Shri Morarji Desai:** I myself do not know any of the recommendations. If the Bombay Weekly knows, it must be a prophet.

**Shri Braj Raj Singh:** May I know whether Government intend placing the report on the Table as soon as it is received and also placing the decisions on the Table of the House? May I know whether it will be done in this Session?

**Shri Morarji Desai:** It is impossible to do it in this Session.

**Shri Tangamani:** May I know whether after receiving the report of the Second Pay Commission, the decisions of the Government will be arrived at at least before the end of this year? Can he give any time-limit within which it will be done?

**Shri Morarji Desai:** Very possibly, before the end of the year we will be able to come to a decision.

**Shri Hem Barua:** May I know whether the attention of Government has been drawn to a Press Communique issued by the Pay Commission that the report will be submitted in the course of this month? May I know whether a date has been fixed in this respect at all?

**Mr. Speaker:** He said before the end of this month.

**Shri Hem Barua:** He said it will be received before the end of this month. But . . .

**Shri Morarji Desai:** The last date is the 31st August.

**Shri Ram Krishan Gupta:** May I know whether the employees of the State Governments will also be benefited by the various recommendations of the Commission?

**Mr. Speaker:** That is premature; I myself rule it out.

**Shri N. R. Munkanmy:** May I know whether it is a fact that the Commission has yet to get the views of the Central Government so as to frame its recommendations?

**Shri Morarji Desai:** How can the views of the Government be given to the Pay Commission on its recommendations before they report?

**Mr. Speaker:** It will be stultifying itself because it cannot come to different conclusions later on.

**Shri Narayanankutty Menon:** May we know whether the Pay Commission has given reasons for asking for extension of time till the 31st of August?

**Mr. Speaker:** After all it is the 31st of August.

**Shri Hem Barua:** Sir, the Press Commission has said, 'during the course of August' This means it will go up to the 31st August. It must be an earlier date. May we know whether the Minister has any idea of an earlier date?

**Shri Narayanankutty Menon:** My question was that originally the Pay Commission said . . .

**Mr. Speaker:** Nobody has got control over the Pay Commission.

**Shri Narayanankutty Menon:** May I know whether the reasons have been given to Government for this extension?

**Shri Morarji Desai:** The reasons have been given and I have been satisfied with the reasons. The work has been complicated.

**Shri Vajpayee:** May I know if Government have been consulted by the Pay Commission in regard to the desirability of giving some relief in kind to the employees?

**Shri Morarji Desai:** We have not been consulted about anything so far.

**Shri Nath Pai:** The Minister just now said that the Government will take at least another 6 months before it makes up its mind . . .

**Shri Morarji Desai:** I never said that.

**Shri Nath Pai:** By the end of the year, he said.

**Shri Morarji Desai:** That was what I was asked.

**Mr. Speaker:** The question was whether at least before the end of this year the Government will come to a decision and he said, 'Yes, very possibly before the end of this year'

**Shri Palaniyandy:** Recently a Railway Board Member was included in the Commission. What was the reason for it?

**Shri Morarji Desai:** I have no idea about it.

**Shri Narayanankutty Menon:** The hon. Minister said that the reasons have been given and that he was satisfied with the reasons. What were the reasons given? He did not disclose them.

**Mr. Speaker:** That is for him and the Commission to know

**Shri Morarji Desai:** That is not necessary.

India Office Library

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\*242. { **Shri Ram Krishan Gupta:**  
**Shri D C Sharma:**  
**Shri Vidya Charan Shukla:**  
**Shri Sarju Pandey:**  
**Shri Damani:**  
**Shri Vajpayee:**  
**Shrimati Ila Palchondhari:**  
**Shri Sadhan Gupta:**  
**Shri Pahadia:**

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No 316 on the 17th February, 1959 and state:

(a) whether Government have since received a reply from the Government of United Kingdom to its note on the India Office Library which was sent in 1956;

(b) if so, the nature of the reply received, and

(c) if no reply has been received what other steps Government propose to take in the matter?

The Minister of Scientific Research and Cultural Affairs (**Shri Humayun Kabir**): (a) to (c) No, Sir, but the matter is being pursued; and it is our intention to continue to press our claims till our just and legitimate demand has been met

**Shri Ram Krishan Gupta:** In view of the fact that many reminders have been sent to the United Kingdom and no reply has been received so far, what other method do Government want to adopt in this matter?

**Shri Humayun Kabir:** There is no other method. More reminders will be sent, and there will also be consultations at various levels

श्रेष्ठ गोजिन्द हास : यमी माननीय मन्त्री जी ने कहा कि इस सम्बन्ध में धागे भी लिखा पढ़ी की जायेगी । मैं जानना चाहता हूँ कि जब सन् १९५६ से अब तक इस लिखा पढ़ी का कोई नतीजा नहीं निकला तब क्या धागे उन को धाशा हो सकती है कि कोई नतीजा निकलेगा ? और अगर कोई नतीजा निकलने वाला नहीं है तो फिर धागे इस सम्बन्ध में क्या किया जाने वाला है ?

श्री हुमायून् कबिर : नतीजा निकलने की धाशा तो जरूर है, इसलिये जो सवाल का दूसरा हिस्सा है उस के जबाब की कोई दरकार नहीं है ।

**Shri Damani:** May I know who is pursuing this matter on our behalf at London and what are the main difficulties in coming to a settlement for such a long time?

**Shri Humayun Kabir:** The High Commission. Regarding difficulties, that question can best be answered by the Government of the United Kingdom.

**Shri Vajpayee:** May I know the number of reminders that have been sent so far?